NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.78/BB/ 2017	-	Admission	230/232	Shriram Chits(Karnataka) Pvt. Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		

ORDER

Matter is listed today for admission. Registry raised some objections. No representation for Petitioner, Petitioner Counsel to comply the objections. List it on 16/11/2017.

Member (T)

Member (J)